

NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH



PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2021 AT 12.00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Alloys Ltd
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Subodh Kumar Agrawal	Liquidator	98300 22848 subodhka@gmail.com	Subodh

**Counsel for Respondent(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhay Kunal Jain (for proxy counsel)	PCA	9246107073	Abhay

**ORDER**

One Mr.Chalapathi, Chartered Accountant offers to file memo of appearance on behalf of Corporate Debtor. Time granted. List the matter for filing memo of appearance and filing counter on 16.04.2021.

sd/-

MEMBER JUDICIAL